

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 71/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017


NAME OF THE PARTIES: Essar Concessions India Pvt. Ltd.
V/s
ROC, State of Maharashtra

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
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|----|---------------------------|----------------------|--|
| 1. | Mangesh R. Jadhav, ius | Asst. ROC, Mumbai |  13/10/17. |
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| 2. | Neelambuj. | Company Prosecutor. |  |
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| Vishal Phal 1/b Benir Co | Pethaur |  |
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ORDER

C.P. No. 71/252/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Adjourned to **08.11.2017**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 13.10.2017

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Sd/-

M.K. SHRAWAT
Member (Judicial)

(no forw)